NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 18/(GOA)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE PARTIES:

Dr. Digambar Naik

V/s.

M/s. Vrundavan Shalby Hospitals Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>Order</u> <u>CP No. 18/397-398/NCLT/MB/GOA/2015</u>

For the Petitioner side and the Respondents side is called absent, since this matter is coming first time before the NCLT, this Bench hereby directs the Registry to send notices to the parties intimating next date of hearing, enabling them to appear on the next date of hearing.

List this matter on 21.11.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-V. NALLASENAPATHY

Member (Technical)